

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:776
ANSWERED ON:27.11.2012
MODERNISATION OF POLICE FORCE
Aaron Rashid Shri J.M.

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the total funds released under the scheme of modernisation of police force to naxal affected States during each of the last three years and the current year, State-wise;
- (b) the total number of police personnel trained by these States to tackle emerging challenges to internal security like naxal violence from this fund during the said period, State-wise;
- (c) the number of non-functional district control rooms in these States which were made functional during the said period; and
- (d) the total funds utilised by these States for procuring modern weapons for their police force and the percentage of police personnel who are equipped with these modern weapons as on date, State-wise?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) & (b): The details of total funds released to naxal affected States under the scheme for modernization of State Police Forces (MPF Scheme) during the last three years, State-wise is given in the Statement at Annexure. Pending approval of the competent authority for continuation of the scheme for another five years from 2012-13 to 2016-17, funds have not yet been released to States under the Scheme in the current financial year, 2012-13.

'Police' being a State subject as per the VIth Schedule to the Constitution of India, it is primarily the responsibility of the State Governments to impart training to State Police personnel. Funds under the MPF Scheme released to States, inter-alia, were meant for procurement of training equipment and upgradation / creation of training infrastructure in terms of construction of buildings for Police Training Centres, Police Training Schools, Firing ranges etc. Expenditure towards imparting training to State Police personnel is not supported out of the MPF Scheme funds.

(c) to (d): The information is being collected from the State Governments and will be laid on the Table of the House.